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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Pawan Hans Helicopters Limited and the Ministry of Civil Aviation for the year 2010-2011.

(Placed in Library, See No. LT 2164/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 642 of the Companies Act, 1956:-

- (i) The "Scheme for Filing of Statutory Documents and other Transactions by Companies in Electronic Mode (Second Amendment), 2009" published in Notification No. G.S.R. No. 3314(E) in Gazette of India dated the 31st December, 2009.
- (ii) The Companies (Central Government's) General Rules and Forms (Amendment), 2010 published in Notification No. G.S.R. No. 68(E) in Gazette of India dated the 10th February, 2010.
- (iii) The Companies (Central Government's) General Rules and Forms (Second Amendment), 2010 published in Notification No. G.S.R. No. 177(E) in Gazette of India dated the 5th March, 2010.

(Placed in Library, See No. LT 2165/15/10)

(2) The Limited Liability Partnership (Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. G.S.R. No. 24(E) in Gazette of India dated the 11th January, 2010, under sub-section (3) of Section 79 of the Limited Liability Partnership Act, 2008.

(Placed in Library, See No. LT 2166/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Organic Chemicals Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilisers for the year 2010-2011.

(Placed in Library, See No. LT 2167/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Central Cottage Industries Corporation of India Limited and the Ministry of Textiles for the year 2010-2011.

(Placed in Library, See No. LT 2168/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Central cottage Industries Corporation of India Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the Central cottage Industries Corporation of India Limited, New Delhi, for the year 2008-2009.,

alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2169/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Biecco Lawrie Limited and the Ministry of Petroleum and Natural Gas for the year 2010-2011.

(Placed in Library, See No. LT 2170/15/10)

(2) Memorandum of Understanding between the Balmer Lawrie & Company Limited and the Ministry of Petroleum and Natural Gas for the year 2010-2011.

(Placed in Library, See No. LT 2171/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the MSTC Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2172/15/10)

(2) Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2173/15/10)

(3) Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2174/15/10)

(4) Memorandum of Understanding between the KIOCL Limited (formerly Kudremukh Iron Ore Company Limited) and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2175/15/10)

(5) Memorandum of Understanding between the NMDC Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2176/15/10)

(6) Memorandum of Understanding between the MECON Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2177/15/10)

(7) Memorandum of Understanding between the Hindustan Steelworks Construction Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2178/15/10)

(8) Memorandum of Understanding between the Manganese Ore (India) Limited and the Ministry of Steel for the year 2010-2011.

(Placed in Library, See No. LT 2179/15/10)
